

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER : V Saraswathi & 7 Ors
NAME OF THE RESPONDENT(S) : Meadow Rural Enterprises Pvt Ltd
UNDER SECTION : Sec 397/398 of CA, 1956

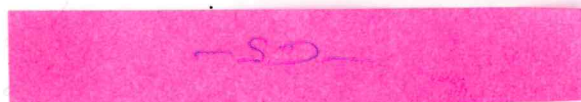
ORDER

Ld. Representing Counsel Ms. Malavika for the Petitioner seeks adjournment as Counsel on Record for the Petitioner has been elevated as Judge of Madras High Court.

Post this case for hearing on **20.12.2023**.


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


JYOTI KUMAR TRIPATHI
Member (Judicial)